GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.3852 TO BE ANSWERED ON 21.12.2021

DRUG ABUSE

3852. SHRI E.T. MOHAMMED BASHEER: DR. NISHIKANT DUBEY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it has come to the notice of the Government that the incidence of use of drugs is rising rapidly among women, children and budding generation in the country in an alarming way, if so, the details thereof;
- (b) the steps proposed by the Government to control it;
- (c) the number of women and children detained for selling/using drugs during each of the last three years and the current year;
- (d) the number of de-addiction Centres functioning across the country, State-wise; and
- (e) the details of financial assistance provided to these Centres during the said period, State-wise including Jharkhand?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY)

(a): As per the first 'Comprehensive National Survey on Extent and Pattern of Substance Use in India' conducted during 2018, the details of drug abuse among women, children and budding generation is as under:

	Prevalence of current use			
Substance	Children (10-17 Years)	Women (10-75 years)		
Cannabis	0.9%	0.6%		
Opioids	1.8%	0.2%		
Sedatives	0.58%			
Inhalants	1.17%	0.07%		

- (b): Ministry of Social Justice and Empowerment implements the scheme of National Action Plan for Drug Demand Reduction (NAPDDR), under which financial assistance is provided to 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents and Outreach and Drop In Centres (ODIC) and Addiction treatment facilities (ATFs) in Government Hospitals'. The Ministry is supporting the following:
- i. Launching of NashaMukt Bharat Abhiyaan (NMBA) in 272 most vulnerable districts under this a massive community outreach is being done through about 8000 youth volunteers. More than 45.6 lakh youth have been contacted under the Abhiyaan.
- ii. Maintaining (364) Integrated Rehabilitation Centres for Addicts (IRCAs) not only for treating the drug victims but to provide services of preventive education, awareness generation, motivational counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- iii. Maintaining (54) Community based Peer led Intervention (CPLI) Centres with focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.
- iv. Maintaining (87) Outreach and Drop In Centres (ODICs) to provide safe and secure space for substance users, with provision of screening, assessment and counseling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.
- v. Setting up of 35 Addiction Treatment Facilities (ATFs) in Government hospitals, which is being implemented through AIIMS, New Delhi.
- vi. Ministry has developed Navchetna Modules to be followed in the schools for generating awareness among the children, teachers and parents about ill effects of substance use under the scheme of NAPDDR.
- (c): The gender-wise and age-wise break-up of the persons arrested under "The Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 is not maintained centrally. However, the number of cases related to drug abuse filed in the last three years is as below:

2018 : 60,155 2019 : 74,620 2020* : 67,214 2021*(Sep.) : 43,179

*Data is provisional

(d) & (e): There are a total of 364 De-addiction centres (IRCAs) running across the Country. The number of the de-addiction centres functioning across the Country and the details of financial assistance provided to these centres during last three years and the current year, Statewise including the State of Jharkhand is placed at **Annexure-I.**

Statement referred to in reply to part (d) and (e) of the Lok Sabha Unstarred Question No. 3852 for answer on 21.12.2021

Annexure-I

Sr.No.	State/UTs	Number of de-addiction centres		
1	A&N islands	0		
2	Andhra Pradesh	10		
3	Arunachal Pr.	1		
4	Assam	19		
5	Bihar	9		
6	Chandigarh	0		
7	Chhatisgarh	3		
8	D&N Haveli	0		
9	Daman &Diu	1		
10	Delhi	12		
11	Goa	0		
12	Gujarat	7		
13	Haryana	9		
14	Himachal Pradesh	6		
15	Jammu & Kashimir	1		
16	Jharkhand	1		
17	Karnataka	33		
18	Kerala	21		
19	Lakshadweep	0		
20	Madhya Pradesh	13		
21	Maharashtra	42		
22	Manipur	26		
23	Meghalaya	0		
24	Mizoram	11		
25	Nagaland	7		
26	Orissa	42		
27	Puducherry	1		
28	Punjab	5		
29	Rajasthan	19		
30	Sikkim	2		
31	Tamil Nadu	22		
32	Telangana	8		
33	Tripura	0		
34	Uttar Pradesh	21		
35	Uttarakhand	3		
36	West Bengal	9		
	Total	364		

Details of funds released to de-addiction centres in last three years and the current year, State-wise under the scheme of NAPDDR (Rs in lakhs)

	States/UTs	2018-19	2019-20	2020-21	2021-22 (till 02.12.2021)
1	A&N islands	0	0	0	0
2	Andhra Pradesh	302.45	314.41	394.2	157. 04
3	Arunachal Pr.	0	2.32	0	_ 0
4	Assam	469.37	333.68	668.51	200.54
5	Bihar	197.53	105.12	396.91	91.44
6	Chandigarh	0	0	15.79	
7	Chhatisgarh	17.76	39.14	88.10	40.19
8	D&N Haveli	0	0	0	0
9	Daman &Diu	2.2	0	17.74	
10	Delhi	241.5	267.39	392.03	165.63
11	Goa	0	0	0	0
12	Gujarat	145.65	215.86	169.66	58.28
13	Haryana	157.05	166.31	247.00	
14	Himachal Pradesh	34.35	53.52	39.56	42.98
15	Jammu & Kashimir	20.04	18.99	84.28	47.87
16	Jharkhand	0	2.2	39.18	11.06
17	Karnataka	698.11	1290.08	922.11	262.16
18	Kerala	307.44	905.13	596.37	168.55
19	Lakshadweep	0	0	C	0
20	Madhya Pradesh	252.05	270.37	479.63	129.43
21	Maharashtra	1370.7	1645.7	1790.38	
22	Manipur	545.01	864.2	634.09	263.54
23	Meghalaya	14.13	58.49	11.90	0
24	Mizoram	265.96	212.76		75.09
25	Nagaland	179.3	155.74	140.00	74.67
26	Orissa	846.31	1115.06	1066.39	268.78
27	Puducherry	81.16	41.36	66.37	0
28	Punjab	96.52	167.04	154.92	0
29	Rajasthan	177.91	498.28	658.63	167.66
30	Sikkim	38.18	18.55	41.58	22.26
31	Tamil Nadu	838.09	750.8	566.43	188.84
32	Telangana	123.06	351	244.79	41.64
33	Tripura	0	2.45	7.75	0
34	Uttar Pradesh	374.63	510.7	1049.44	200.69
35	Uttarakhand	55.12			18.67
36	West Bengal	94.16			62.05
	Total	7945.74	10826.41	11452.8	2997.65
